

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 4401/2013

New Delhi, this the 11th day of August, 2016

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

Shri T. Radhakrishnan, IAS
S/o Shri C. Thankappan
Aged 57 years
Working as Chairman
Chattisgarh Board of Secondary Education
Raipur - 492001
R/o C-1/1 Devendra Nagar
Officers Colony, Rajpur
Chattisgarh State. .. Applicant

(By Advocate : Shri P.K. Singh for Shri Rajneesh Vats)

Versus

1. Union of India
Through its Secretary
Ministry of Personnel, Public Grievances &
Pension, North Block, New Delhi-110001.
2. State of Chattisgarh
Through Secretary to Govt.
General Administration Department
Raipur – 492001.
3. The Board of Revenue
Through its Secretary
Old Commissioners Office
Bilaspur - 495001
Chattisgarh. .. Respondents

(By Advocate : Dr. Ch. Shamsuddin Khan for R-1 and
Shri Sandeep Jha for Shri Atul Jha for R-2 & 3)

ORDER (ORAL)**By Hon'ble Mr. P.K. Basu**

The only prayer in this application is for a direction to the respondents to pay pending Travelling Allowance to the applicant, who seems to be a very senior IAS Officer of Chhattisgarh cadre.

2. We are of the opinion that there is no point in dragging this litigation.

3. We, therefore, dispose it of, without going into the merits of the case, with a direction to the respondent No.2, i.e. Secretary to Govt., State of Chhattisgarh to consider the claim of the applicant as per rules and pass a reasoned and speaking order thereon, within a period of 60 days from the date of receipt of a certified copy of this order. In case the applicant is aggrieved by such order passed by the respondents, it would be open to him to approach this Tribunal, in accordance with law. No order as to costs.

Order **DASTI.**

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

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